

SPECIAL BENCH  
COURT - I

**O-219**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

TP/385(KB)2017

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI SATYA RANJAN PRASAD**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	SERIOUS FRAUD INVESTIGATION OFFICE VS GREENEARTH RESOURCES AND PROJECTS LIMITED
UNDER SECTION	SECTION 388B

**Appearances (via video conferencing/physically)**

Mr. Shaunak Ghosh, Adv. ] For the Petitioner

Ms. Isabella Pal, Adv. ]

Ms. Swagata Roy, Adv. ]

Ms. Urmila Chakraborty, Adv. ] For R-1, R-2, R-3

Mr. Ram Maroo, Adv. ]

Mr. Suresh Kr. Mukherjee, Adv. ] For R-15

Ms. Nandini Sen, Adv. ] For R-11

**ORDER**

1. Ld. Counsel for the parties present.
2. Post this matter before the Regular Bench on **20.06.2024**.

**Satya Ranjan Prasad  
Member(Technical)**

**Rohit Kapoor  
Member (Judicial)**